## COURT-I

# IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

### **APPEAL NO. 276 OF 2015**

Dated: 18<sup>th</sup> December, 2017

Coram: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

#### In the matter of:

West Bengal State Electricity Distribution Company Ltd. .... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. .... Respondent(s)

## <u>ORDER</u>

Due to administrative reasons, the matter could not be taken up.

List the matter on **25.01.2018**.

**COURT MASTER**